

- (5) उत्तर प्रदेश में बीहड़ क्षेत्र मुधार संबंधी यूरोपीय आर्थिक समुदाय से सहायता प्राप्त परियोजनाएं;
- (6) मरुस्थल विकास कार्यक्रम; और
- (7) राज्य क्षेत्र के अन्तर्गत मृदा संरक्षण एवं पनधारा प्रबंध कार्यक्रम ।

Conference of Scientists on Various Uses of Neem

@ 1275. SHRI SOM PAL :
DR. NAUNIHAL SINGH

Will the Minister of AGRICULTURE be pleased to state :

(a) whether a conference of scientists on various uses of neem tree was recently held at Bangalore:

(b) if so, the participants therein and the main conclusions of their deliberations;

(c) what are the uses of neem identified therein;

(d) whether Government are contemplating to formulate any action plan based on the recommendations/suggestions made by this meet; and

(e) if so, what are the details thereof, and the manner in which Government propose to implement these recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES WITH ADDITIONAL CHARGE OF THE MINISTRY OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir

@ @ Previously. Unstarred Question 522, transferred from 29th April, 1993.

(b) The World Neem Conference was attended by about 450 delegates including 80 foreign delegates from 30 different countries. Indian delegates represented various govt. and non-govt. organisations, universities and the industries.

The Conference confirmed the value and the potential of neem and similar plants in sustainable agriculture, specially pest control, public and veterinary health and family planning.

(c) The Conference recognised the role of neem as pesticide *including* mosquito control; as fertiliser and in medicine for public and animal health. In addition, the use of neem in soap and oil industry was also identified.

(d) and (e) High priority to promote use of neem as one of the environmentally safe methods for pest control.

The Registration Committee established by the Government under the Insecticide Registration Act of 1968 has simplified the procedure to encourage commercialisation of the neem products for pest control for the benefit of the farmers.

Cultivation of Mushrooms

1276. SHRI BISHAMBHAR NATH PANDE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that the District Rural Development Authority of Rajasthan has launched a scheme to cultivate the highly nutritious Oyster mushrooms;

(b) if so, what are the details thereof;

(c) whether it is a fact that the scheme has vast potential of providing

self-employment to housewives; and

(d) if so, whether Government would consider to make it a national programme ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) No, Sir.

(b) to (d) Do not arise.

पान के पत्तों का उत्पादन

1277. श्री अजीत पी०के० जोशी :

श्री मूल चन्द्र मोजा :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में किन-किन स्थानों पर पान के पत्तों की खेती की जाती है; और

(ख) वर्ष 1991-92 के दौरान पान के पत्तों का राज्यवार उत्पादन कितना था ?

कृषि मंत्रालय में राज्य मंत्री (श्री अरविन्द नेतम) : (क) देश के निम्नलिखित राज्यों में पान के पत्तों की खेती की जाती है : कर्नाटक, तमिलनाडु, उड़ीसा, बिहार, केरल, पश्चिम बंगाल, आंध्र प्रदेश, असम, अरुणाचल प्रदेश, मध्य प्रदेश, महाराष्ट्र, मिजोरम, नागालैंड, त्रिपुरा, पांडिचेरी और उत्तर प्रदेश ।

(ख) देश में पान के पत्तों के उत्पादन के सरकारी अनुमान उपलब्ध नहीं हैं ।

Constitution of Small Farmers Consortium

1278. SHRI J.S. RAJU :
SHRI V. GOPALSAMY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to constitute Small Farmers Consortium ;

(b) if so, what are its aims and objectives;

(c) by when it is expected to be operational; and

(d) who will be the members of this consortium ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Yes, Sir.

(b) to (d) The aims and objectives, and details of structure of the proposed Small Farmers Agri-Business Consortium are being worked out.

NDDB'S Market Intervention Operations

1279. SHRI B.K. HARIPRASAD : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to the report which appeared in the Economic times dated 7-4-93 to the effect that the Empowered Committee on Oilseeds Policy (ECOP) has recommended foreclosing of the NDDB's market intervention operations on 31-3-93 one year ahead of schedule;

(b) if so, what is Government's reaction thereto;

(c) what steps Government propose to take to put at rest the controversy over the NDDB's claim for import of 1.5 lakh tonnes of oil purported to have been guaranteed by the Centre in the MIO guidelines and also go by the ECOP's recommendations in regard to reimbursement of losses to NDDB; and